

Taken on Board (Advance hearing of a case)

When advance hearing petition is filed this taken on board option is used to advance hearing of the case to the current date



Step No 1: Go to navigation pane---> then select admin menu ---> Select Taken on board

Step 2. On Clicking “ Taken on board” ---> case type option will open up (as shown below) ---> select case type --> fill up case number, year .and case details as shown herewith * Important point to remember is to fill up the date of hearing as the current date. The next date of the selected case will be replaced by the current date. The case can then be viewed on the Daily Board/Cause list

.Further proceedings in the court can be then filled up as usual

Step 3. Click Submit to save the data into the system. The system will display the message, “Taken on Board

A screenshot of the 'Taken on Board' web form. The form contains the following fields: Case Type (dropdown menu with 'OS-317' selected), Case No. (text input with '47'), Year (text input with '2017'), a 'Go' button, Plaintiff Name (text input with 'Shanmugamsundaram'), Defendant Name (text input with 'Shanthi'), Court Name (text input with '2-Subordinate Judge, Avinashi'), Date of Registration (text input with '02-03-2017'), Next Date (text input with '04-06-2018'), Legal Business Date (text input with '18-04-2018'), Purpose of Listing (dropdown menu with 'CROSS EXAMINATION-47' selected), Sub Purpose (dropdown menu with 'Select' selected), Date of Hearing (text input with '28-05-2018' and a calendar icon), Time Slot (dropdown menu with 'Select' selected), and a 'Submit' button. Below the form, a message box displays 'Taken on Board successfully' in green text.

Successfully”